

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.04.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/1262/IB/2020 IN IBA/1045/2019 & IBA/1169/2019
NAME OF PETITIONER : B Parameshwara Udpa (RP) of M/s Easun Reyrolle Ltd
NAME OF RESPONDENT :
SECTION : 60(5) & 12 Of IBC 2016 R/w Regulation 40C Of IBBI

ORDER

Due to paucity of time, the matter stands adjourned to **07.05.2021**.


(K.NATARAJAN)
Deputy Registrar

MS